## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP No. 269/Chd/Hry/2017

## In the matter of:

One Vision Software India Pvt. Ltd. & Ors.

...Petitioners

Present: Mr. Yash Pal Gupta, Advocate for Mr. Dhanjay Shukla,

Practising Company Secretary for the petitioners.

Mr. Yash Pal Gupta, Advocate submits that the arguing counsel is unable to come today due to some personal difficulty. List the matter on 12.01.2018 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 04, 2017